

[English]

New Units of HMT

8364 SHRIMATI VASUNDHARA RAJE Will the PRIME MINISTER be pleased to stated

(a) whether the Hindustan Machine Tools has any proposal to open its new Units during the Eight Five year Plan,

(b) if so, the places where the new unites are proposed to be set up,

(c) whether any new unit of HMT is proposed to be set up in Rajasthan, and

(d) if so, the place selected for the purpose in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P K THUNGON)(a) No, Sir

(b) Does not arise

(c) no, Sir

(d) Does not arise

Allotment of Plots to JJ Duellers

8365 SHRI SURYA NARAYAN YADAV Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether a number of demand letters were issued by the DDA to hugi jhompri dwellers of Sawan Park for allotment of 32 sq meter plots,

(b) if so, the total number of demand letters issued and the amount to be paid to the DDA and the period for payment stipulated,

(c) the details of the allottees who have

paid their total amount in instalments, and

(d) the date by which the possession letters are likely to be issued to persons who have deposited total instalments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) Yes, Sir

(b) As reported by Delhi Development Authority 92 demand letters were issued to J J dwellers in 1988 The terms of payment as stipulated in the demand letter are

Total premium per plot

— Rs 15, 045 00

First instalment of premium

— Rs 3, 045 00

The balance of Rs 12,000/—along with interest is to be paid in four quarterly instalments

(c) and (d) 482 persons were held eligible for allotment after enquiry for whom draw of lots was held, but possession could not be given to them due to a stay order from the High Court

Issue of Licences to Gram Dealers

8366 SHRI JEEWAN SHARMA Will the PRIME MINISTER be pleased to state,

(a) whether Delhi Administration has issued licences to food grain dealers,

(b) if so, the details thereof and the number of applications pending with Delhi administration, and

(c) if not, the reasons therefor and the steps taken to expedite the issue of licences thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CON-